

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 131 OF 2015 & IA NO. 335 OF 2016 & 311 OF 2017  
AND  
APPEAL NO. 114 OF 2015 & IA NO. 190 OF 2015**

**Dated: 13<sup>th</sup> November, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**APPEAL NO. 131 OF 2015 & IA NO. 335 OF 2016 & 311 OF 2017**

**In the matter of:**

**Taxus Infrastructure & Power Project Pvt. Ltd. .... Appellant(s)  
Vs.  
Gujarat Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Ms. Sanjana Dua  
h/f Ms. Suparna Srivasta for R-1

Mr. M. G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan  
Ms. Poorva Saigal for R-3

**APPEAL NO. 114 OF 2015 & IA NO. 190 OF 2015**

**In the matter of:**

**Gujarat Urja Vikas Nigam Ltd. .... Appellant(s)  
Vs.  
Taxus Infrastructure & Power Projects Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Ranjitha Ramachandran

Ms. Anushree Bardhan  
Ms. Poorva Saigal for R-3

Counsel for the Respondent(s) : Ms. Sanjana Dua  
h/f Ms. Suparna Srivasta for R-1

**ORDER**

As agreed by learned counsel for the parties, list these matters for further hearing on **18<sup>th</sup> and 19<sup>th</sup> December, 2017.**

**(I.J. Kapoor)**  
**Technical Member**

*ts/tpd*

**(Justice Ranjana P. Desai)**  
**Chairperson**